

(ग) क्या कुछ सदस्यों ने इस में से कुछ राशि अनियमित कामों पर खर्च की थी; और

(घ) यदि हाँ, तो सरकार ने इस दिशा में क्या कार्यवाही की है ?

विधि मंत्रालय में उपमंत्री (श्री बा० रा० चव्हाण) : (क) ने (ग). यह जानकारी निर्वाचन प्रायोग के पास उपलब्ध नहीं है ।

(घ) प्रश्न ही नहीं उठता ।

#### Loans for Tubewells

3682. Shri Kanwar Lal Gupta:  
Shri S. K. Tapuriah:  
Shri D. N. Patodia:  
Shri Mohammed Imam:  
Shri Gadilingana Gowd:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that applications for the grant of loans for tubewells from a number of people of Delhi have been pending for a long time;

(b) if so, the number thereof and when these loans are likely to be sanctioned; and

(c) whether Government propose to render financial assistance to the Delhi Administration in this connection and if so, the extent thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). A loan of Rs. 7,58,500 was sanctioned by the Delhi Administration for nearly 180 applicants for tubewells during 1966-67 as against the total provision of Rs. 20.40 lakhs. The balance amount was utilised for other vital minor irrigation programmes such as construction of wells, installation of pumping sets, Persian wheels, boring of wells, besides tractors etc. At the close of the year 1966-67, 334 applications for loans for tubewells, involv-

ing an amount of Rs. 13.90 lakhs, could not be sanctioned. Besides, 64 applications involving an amount of Rs. 3.15 lakhs for the same purpose have been received since 1st April, 1967. Out of these 398 applications, 181 applications involving an amount of Rs. 8.28 lakhs have been scrutinised and found in order by the Delhi Administration. These applications are being processed and orders are expected to be issued soon by the Administration.

(c) A budget provision of Rs. 20 lakhs has been made for Minor Irrigation Schemes, including tubewells, for advancing loans to farmers in Delhi Union Territory during 1967-68.

#### Reduction in Quantum of Rations for Rice

3683. Shri Madhu Limaye:  
Dr. Ram Manohar Lohia:  
Shri S. M. Banerjee:  
Shri George Fernandes:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a reduction has been made in the quantum of ration in Kerala and Gujarat;

(b) whether other States have also reduced their quantum of rations; and

(c) if so, the reasons for effecting this cut?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) In Kerala, instead of a cut, there has been an increase in the permissible ration quantum of wheat. In Gujarat, the ration quantum in informally rationed areas, other than the six important cities, has been slightly reduced.

(b) No recent reduction has been reported to us from any other State.

(c) The slight adjustment of the ration quantum in Gujarat had to be made in the interest of equitable distribution throughout the State.